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SLP(Crl.)... 5942 OF 2001
ITEM No.20 Court No.11 SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC(Crl.) 5942/2001
Petition(s) for Special Leave to Appeal(Crl.)..../2001

(From the judgement and order dated 17/04/2001 in SCRLA 1078/99 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

CENTRAL BUREAU OF INVESTIGATION Petitioner (s)

VERSUS

STATE OF GUJARAT Respondent (s)

(With Crl.M.P. No 5942/2001 for c/delay in filing SLP)

Date : 17/09/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s) Mr. Mukul Rohatgi, Addl.Solicitor General,
Mr. Tara Chandra Sharma, Adv.,
Mr. P. Parmeswaran,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R
.....L.....I.....T.....T.....T.....T.....T..J.
.SP2

Delay condoned.
Issue notice.
Stay of further proceedings.

.SP1

(R.K. Dhawan) (D.D. Jindal)
Court Master Assistant Registrar